

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.101/252/HDB/2018
NAME OF THE COMPANY	Hes Agro Private Limited
NAME OF THE PETITIONER(S)	Hes Agro Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.K. PHANINDRA	PCS	CSPHANINDRA@GMAIL.COM 9989446236	Phanindra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. D.V.K.Phanindra, Learned PCS for the Petitioner.

He is not seeking for the interim orders. Issue notice to the RoC, and RoC is directed to submit his report within a period of 2 weeks.

Post the Case on 09th March 2018

Member (T)

Member (J)